

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No. 6133 /DHC/GAZ.IIB/G.8/DTC/2023

Dated: 29/8/2023

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.

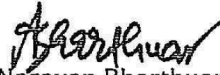
Sub.: Filling up of the post of Sr. Manager (Law) in Delhi Transport Corporation on deputation basis.

Sir,


I am directed to forward herewith a copy of the letter dated 02.08.2023 along with the Recruitment Rules/Advertisement issued by the Delhi Transport Corporation, Govt. of NCT of Delhi, for filling up the post of Sr. Manager (Law) in Delhi Transport Corporation on deputation basis and request you to circulate the same amongst officers of Delhi Judicial Service and send to this Court duly verified application of the willing and eligible serving officer(s) of Delhi Judicial Service only in the prescribed format on or before 11.09.2023.

Judl. Br. / Website Committee

Yours sincerely,


(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)
for Registrar General

Encl.: As above


10. D & S (H. D.)
29/8/23

Delhi Transport Corporation
 Govt. of NCT of Delhi
 P.P. 1, State, New Delhi

No. TTD-1/1/Deputation/2023/ 729

Date 02/8/2023

The Registrar General,
 Delhi High Court,
 Sher Shah Road,
 New Delhi-110002.

**Sub: - Advertisement material for filling up the post of Sr. Manager
 (Law) on deputation basis in DTC.**

DTC is a statutory Corporation established under the Road Transport Corporation Act, 1950 as amended by Delhi Road Transport Laws (Amendment) Act, 1971. DTC is presently functioning under the Govt. of NCT of Delhi. Currently, DTC has a total fleet of about 3000 buses with a manpower of about 28000 and is operating its Bus in City & NCR and also on international routes.

DTC intends to fill up the vacant post of Sr. Manager (Law) on deputation. The post is in the Pay Matrix Level-12 of 7th PC. A copy of the Recruitment Rules (RRS) of the post is enclosed. The column No. 7 & 11 of the RRS for the said post inter-alia includes as under:

7. Educational and other qualifications required for direct recruits.	Qualifications: <u>a) Academic:</u> Essential: Degree in Law of a recognized University. <u>b) Experience:</u> A practicing advocate with ten years' experience of conducting cases in Civil and Criminal Courts. (Qualifications relaxable at DTC Board's discretion in case of candidates otherwise well qualified). DESIRABLE i) Experience of conducting cases before Labour Tribunals and Labour Appellate Claims Tribunal. ii) Good knowledge of current laws.
11. In case of recruitment by promotion/deputation/transfer grades from which promotion/deputation or appointment on short-term contract to be made.	Transfer on deputation: Suitable Officers holding analogous posts under State/Central Govt. or State Undertaking/Public Transport Corporation.

THE HIGH COURT OF DELHI
 (Judicial Receipt Section)
 05 AUG 2023
 Diary No. 17210

05 AUG 2023
 3178

I am directed to request you to circulate the post of Sr. Manager (Law) amongst the Judicial Officers in the Hon'ble Courts in Delhi for inviting names of suitable officers meeting the requirement of RRS for the post to apply on deputation in DTC. Thereafter, forward name of one judicial officer for appointment as Sr. Manager (Law) in DTC as per procedure at year end. Eligible and willing candidates should apply through proper channel on the prescribed application proforma uploaded on DTC web site i.e. <https://dte.delhi.gov.in>. The applications of only such officers/candidates will be considered that are routed through proper channel and accompanied with the following documents:-

- (i) Photocopy of all educational qualification certificates.
- (ii) Statement giving details of Major or Minor Penalties imposed upon the officer, if any during the last Ten (10) years.
- (iii) Vigilance, disciplinary & criminal clearance certificate.

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 21.08.23


- (iv) Integrity Certificate.
- (v) Photo copies of last five years APARs having "Very Good" & above grading.

3. The maximum age limit for appointment by deputation shall not be exceeding 56 years on the closing date of receipt of the applications i.e. 15.09.2023. Further, the eligibility criteria as per the RRs shall also be determined w.r.t. the closing date of application i.e. 15.09.2023.

4. Applications received after the last date i.e. 15.09.2023 or otherwise found incomplete will not be entertained.

Encl: As above.

Your faithfully,


Manager (P.D.)

Manager (Pers.)
(DTC Govt. of NCT of Delhi)
I.P. Estate, New Delhi-2

DELHI TRANSPORT CORPORATION
(GOVERNMENT OF NCT OF DELHI)
I.P. ESTATE: NEW DELHI.

DTC invites applications for the following Group A & Group B posts for filling up the same on deputation basis in DTC from the officers of the Central/State Government/Union Territories/Autonomous Bodies/public Sector Undertakings/Statutory Organizations/Research Institutions/Universities/Semi-Government Organizations. The period of deputation shall be initially for a period of three years which is extendable as per DoPT guidelines:-

S. No.	Name of the Post	Grade Pay (as per 6 th P.C. in Rs.) and pay matrix level in 7 th PC	Number of posts*.
1.	Dy. CGM (Mech.)	7600/- (Pay Matrix Level 12)	04
2.	Dy. CGM (Tr.)	7600/- (Pay Matrix Level 12)	04
3.	Dy. CGM (IT)	7600/- (Pay Matrix Level 12)	01
4.	Sr. Manager (IT)	6600/ (Pay Matrix Level 11)	01
5.	Sr. Manager (Law)	6600/ (Pay Matrix Level 11)	01
6.	Sr. Manager (Civil)	6600/ (Pay Matrix Level 11)	01
7.	Sr. Manager (Elect)	6600/ (Pay Matrix Level 11)	01
8.	Mgr. (Civil)	4800/ (Pay Matrix Level 08)	01
9.	Mgr. (Elect.)	4800/ (Pay Matrix Level 08)	01

*The number of posts to be filled are subject to variation. The pay of the selected officers shall be regulated in accordance with Department of Personnel and Training O.M. No. 6/8/2009-Estt. (Pay II) dated 17.06.2010 and as amended from time to time.

1. The contents of relevant columns of the RRs duly approved by the DTC Board for the post of Dy. CGM (Mech.), Dy. CGM (Tr.), Dy. CGM (IT), Sr. Mgr. (IT), Sr. Mgr. (Law), Sr. Mgr. (Civil), Sr. Mgr. (Elect.), Mgr. (Civil), Mgr. (Elect.) are re-produced hereunder:

(i) Dy. CGM (Mech.)

7. Educational and other qualifications required for direct recruits.	Essential: i) Degree in Mechanical or Automobile Engineering of a recognized University or equivalent. ii) About 10 years experience in a responsible capacity in a automobile workshop of a repute connected both with maintenance and repairs. iii) Administrative experience in a
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	Road Transport Undertaking including preparation of standard estimates and planning for efficiency. (Qualifications relaxable at Corporation's discretion in case of candidates otherwise well qualified).
II. In case of recruitment by promotion, transfer grades from which promotion to be made.	<u>Transfer on deputation/transfer:</u> Officer under State Transport Undertaking/Public Transport Corporation with requirement laid down in column 7 above:- A(i) Holding analogous post on regular basis. Or (ii) With five years regular service in the Pay band of Rs. 15600-39100+G.P. Rs. 6600/-.

(ii) Dy. CGM (Tr.)

7. Educational and Other qualifications required for direct recruits.	<u>Essential:</u> i) Degree of a recognized University or equivalent. ii) At least 7 years experience in a responsible supervisory capacity in the Traffic Department or a big Road Transport Undertaking, preferably big city Transport Undertaking. iii) Special knowledge or an experience in Planning of routes, schedules and allied matters. (Qualifications relaxable at Corporation discretion in case of candidates otherwise well qualified). <u>Desirable:</u> Diploma or a certificate of the Institute of Road Transport of India or equivalent.
II. In case of recruitment by promotion transfer grades from which promotion to be made	<u>Transfer on deputation/transfer:</u> Officer under State Transport Undertaking/Public Transport Corporation with requirement laid down in column 7 above:- A(i) Holding analogous post on regular basis. Or (ii) With five years regular service in the Pay band of Rs.15600-39100+G.P. Rs. 6600/-

(iii) Dy. CGM (IT)

7. Educational and other qualifications required for direct	<u>Essential:</u> A(i) Master's Degree in Computer
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recruits.	<p>Applications/Computer Science or M. Tech.(with specialization in Computer Application) or BE/ B. Tech in Computer Engineering/computer Science/computer Technology of a recognized University or equivalent.</p> <p>(ii) For Programming 8 years experience of Electronic Data Processing/Computer Oriented Optimization/Information or Statistical System out of which at least 4 years experience should be in actual computer Programming and System Design.</p> <p>OR</p> <p>B(i) Degree in Computer Application/Computer Science or Degree in Electronics/electronics & Communication Engineering from a recognized University or equivalent.</p> <p>(ii) <u>for Programming</u> 10 years experience of Electronic Data Processing/Computer Oriented Optimization/Information or Statistical System out of which at least 5 years experience should be in actual Computer Programming and System Design.</p> <p>OR</p> <p>C (i) Masters Degree of a recognized University or equivalent or Degree in Engineering of a recognized University or equivalent.</p> <p>(ii) <u>For Programming</u> 12 years experience of Electronic Data Processing/computer Oriented Optimization information or Statistical System out of which at least 6 years experience should be in actual Computer Programming and System Design.</p>
11. In case of recruitment by promotion/deputation/transfer grades from which transfer to be made.	<p>I(a) Officers of the Central/State Government/Union Territories/Autonomous bodies/Public Sector Undertakings/Statutory Organizations/Research Institutions/Universities/Semi-Government Organizations etc.</p> <p>(i) Holding analogous post on regular basis.</p> <p>OR</p> <p>(ii) with 5 years regular service in posts in the scale of Rs. 15600-39100+GP Rs.6600/- and</p> <p>(b) possessing the educational qualifications and experience prescribed for direct recruitment under column 7.</p> <p>The departmental officers in the feeder category who are in the direct</p>

	<p>line of promotion shall not be eligible for consideration for appointment on deputation.</p> <p>Period of deputation including period of deputation in another ex-cadre post held immediately preceeding this appointment in the same or some other organizations/department or Central Government shall ordinarily not exceeds 4 years.</p>
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(iv) Sr. Mgr. (IT)

<p>7.Educational and other qualifications required for direct recruits.</p>	<p>Essential:</p> <p>A(i) Master's Degree in Computer Applications/ M.Tech. (with specialization in computer Applications) Or Be/B.Tech. in Computer Engineering/Computer science/Computer Technology of a recognized University or equivalent.</p> <p>(ii) Five years experience of Electronic Data Processing, out of which at least two years experience should be in actual programming.</p> <p style="text-align: center;">Or</p> <p>B(i) Degree in Computer Applications/ Computer Science or Degree in Electronics/Electronics and Communication Engg. from recognized university or equivalent.</p> <p>(ii) 7 years experience of Electronic Data Processing work out of which at least 3 year experience should be actual programming.</p> <p>C(i) Master's Degree of a recognized university or equivalent or Degree in Engineering of a recognized university or equivalent.</p> <p>(ii) 8 years experience of Electronic Data Processing out of which at least 4 years experience should be in actual computer programming.</p> <p style="text-align: center;">OR</p> <p>D(i) A level Diploma under DOEACC Programme or Post Graduate Diploma in computer application offered under university programme /post polytechnics. Diploma in Computer Applications awarded by State Counsel of Technical Education or equivalent.</p> <p>(ii) 8 years experience of Electronic Data Processing work out of which</p>
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	<p>at least 4 years experience should be in actual programming</p> <p><u>Transfer on deputation:</u> Suitable Officers holding analogous posts under State/Central Govt. or State Undertaking/Public Transport Corporation.</p>
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(v) Sr. Mgr. (Law)

<p>7. Educational and other qualifications required for direct recruits.</p>	<p><u>Qualifications:</u> a) <u>Academic:</u> <u>Essential:</u> Degree in Law of a recognized University. b) <u>Experience:</u> A practicing advocate with ten years experience of conducting cases in Civil and Criminal Courts. (Qualifications relaxable at DTC Board's discretion in case of candidates otherwise well qualified). <u>DESIRABLE:</u> i) Experience of conducting cases before Labour Tribunals and Motor Accident Claims Tribunal. ii) Good knowledge of Labour laws.</p>
<p>11. In case of recruitment by promotion/deputation/transfer grades from which promotion/deputation or appointment on short-term contract to be made.</p>	<p><u>Transfer on deputation:</u> Suitable Officers holding analogous posts under State/Central Govt. or State Undertaking/Public Transport Corporation.</p>

(vi) Sr. Mgr. (Civil)

<p>7. a) Educational qualifications</p> <p>b) Experience</p>	<p><u>Essential:</u> (1) Degree in Civil Engineering from a recognized University or equivalent. (2) 5 years experience in design/construction/maintenance of industrial/residential/commercial Building.</p>
<p>11. Educational and other qualifications required in case of recruitment by promotion/deputation/transfer, grade from which promotion/deputation/transfer to be made.</p>	<p><u>Transfer on deputation/transfer:</u> Officer under the Central/State Govt./UT Govt./Public Sector Undertaking, Autonomous Body etc. with requirement laid down in column 7 above:-</p> <p>A(i) Holding analogous post on regular basis.</p> <p>Or</p> <p>(ii) With 05 years regular service in the Pay band of Rs. 15600-</p>

	<p>39100+GP of Rs. 5400/- Pay Matrix Level 10 in 7th P.C.</p> <p>Or</p> <p>(iii) Degree/Diploma holder with 05/08 years regular service in the Pay band of Rs.9300-34800/-+G.P. of Rs. 4800/- Pay Matrix Level 8 in 7th P.C.</p> <p>Or</p> <p>(iv) Degree/Diploma holder with 05/08 years regular service in the Pay band of Rs. 9300-34800+G.P. of Rs. 4600/- Pay Matrix Level 7 in 7th P.C.</p>
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(vii) Sr. Mgr. (Elect.)

7. Educational and other qualifications required for direct recruits.	<p>ESSENTIAL:</p> <p>i) Degree in Electrical Engineering from a recognized University or equivalent.</p> <p>ii) 5 years experience in providing repairing and maintaining electrical installations for industrial/commercial/residential buildings.</p> <p>Transfer on deputation: Suitable Officers holding analogous posts under State/Central Govt. or State Undertaking/Public Transport Corporation.</p>
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(viii) Mgr. (Civil)

7. Educational and other qualifications required for direct recruits.	<p>Essential: Degree in Civil Engineering from a recognized University.</p>
11. In case of recruitment by promotion/transfer grade from which promotion to be made.	<p>Transfer on deputation/transfer: Officer under the Central/State Govt./UT Govt./Public Sector Undertaking/Autonomous Bodies etc with requirement laid down in Column No. 7 above:-</p> <p>(i) Holding analogous post on regular basis.</p> <p>Or</p> <p>(ii) Degree/Diploma holder with 05 years' regular service in the Pay band of Rs. 9300-34800+G.P. of Rs. 4600/- Pay Matrix Level 7 in 7th P.C.</p> <p>Or</p> <p>(iii) Degree/diploma Holder with 05/08 years' regular service in the Pay band of Rs. 9300-34800+G.P. of Rs. 4200/- Pay Matrix Level 6 in 7th P.C.</p>

(ix) Mgr. (Elect.)

7. Educational and other qualifications required for direct recruits.	<u>Essential:</u> i) Degree in Electrical Engineering from a recognized University.
11. In case of recruitment by promotion/transfer grades from which promotion to be made.	<u>Transfer on deputation/transfer:</u> Officer under the Central/State Govt./UT Govt./Public Sector Undertaking/Autonomous Bodies including with requirement laid down in Column No. 7 above:- (i) Holding analogous post on regular basis. Or (ii) Degree/Diploma holder with 05 years regular service in the Pay band of Rs. 9300-34800+G.P. of Rs. 4600/- Pay Matrix Level 7 in 7 th P.C. Or (iii) Degree/Diploma Holder with 05/08 years regular service in the Pay band of Rs. 9300-34800+G.P. of Rs.4200/- Pay Matrix Level 6 in 7 th P.C.

2. The number of posts to be filled on deputation are subject to variation. The pay of the selected officers shall be regulated in accordance with Department of Personnel and Training O.M. No. 6/8/2009-Estt. (Pay II) dated 17.06.2010 and as amended from time to time. Eligible and willing candidates should apply through proper channel on the prescribed application performa up-loaded on DTC website i.e. <https://dte.delhi.gov.in> The applications of only such officers/candidates will be considered that are routed through proper channel and accompanied with the following documents:-

- (i) Photocopy of all educational qualification certificates.
- (ii) Statement giving details of Major or Minor Penalties imposed upon the officer, if any, during the last Ten (10) years.
- (iii) Vigilance, disciplinary & criminal clearance certificate.
- (iv) Integrity Certificate.
- (v) Photo copies of last five years APARs having "Very Good" & above grading.

3. The maximum age limit for appointment by deputation shall not be exceeding 56 years on the closing date of receipt of the applications i.e. 15.09.2023. Further, the eligibility criteria as per the RRs shall also be determined w.r.t. the closing date of application i.e. 15.09.2023.

4. Applications received after the last date i.e. 15.09.2023 or otherwise found incomplete will not be entertained.

Manager (PLD-1)

13. Nature of present employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent			
14. In case the present employment is held on deputation basis, please state			
a) The date of initial appointment in parent deptt.	b) Period of appointment on deputation	c) Name of the parent office/organization to which the applicant belongs.	d) Name of the post and Pay of the post held in substantive capacity in the parent deptt./ organization.

15. Details of enclosures: Attested photocopies of documents in support of the information supplied in above columns, such as, Educational Qualification, Date of Birth, SC/ST/OBC certificate, Experience etc.
16. I hereby declare that all the statements made in the application herein above are true and complete to the best of my knowledge and belief. I undertake that suitable action can be taken against me by the Corporation (DTC) for furnishing false information mentioned herein above.

Place-----

Date-----

Name & Signature of the Candidate